

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1804
TO BE ANSWERED ON THE 6TH MARCH, 2018

E-NATIONAL AGRICULTURE MARKET

1804. SHRI KESINENI NANI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ढादुशुआओा एवं किसान कल्याण ½ããããè be pleased to state:

- the details of the total value of merchandise auctioned through the e-National Agriculture Market platform since it was launched;
- whether a base line survey was done by the Government to check the quantum of agricultural produce traded through major markets in the country, if so, the details of the baseline numbers for top 5 goods;
- the details of the model mandi selected for Andhra Pradesh and the details of the funds likely to be allocated by the Government for the said purpose; and
- the details of the remaining 185 mandis which are to be covered by 31st March, 2018 as per NAM timeline?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

ढादुशुआओा एवं किसान कल्याण ½ããããÈ¼ã ½ãñã Àã¼ã ½ããããè (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): The total value of trade of agriculture merchandise recorded through the E-National Agriculture Market (e-NAM) platform since its launch is Rs. 39,062 Cr. No base line survey was done by the Government to check the quantum of agricultural produce traded through major markets in the country for launching the scheme of National Agriculture Market.

(c): The implementation of e-NAM in the regulated mandis depends on State Governments. The Government of Andhra Pradesh has selected Guntur mandi for development as model e-NAM mandi. One time grant of Rs. 30.00 lakh/mandi has already been provided to the State by Central Government.

(d): The Government has so far approved 585 mandis for integration with e-NAM out of which 498 mandis are already integrated so far with e-NAM. Remaining 87 mandis are targeted to be integrated by 31st March 2018. Since the actual implementation of e-NAM is done by the States, speed of integration depends on the progress made by the States.

The Government is continuously following up with the States and is confident that remaining 87 mandis will also be integrated by 31st march with e-NAM.
